

(3) b (5)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JODHPUR BENCH, JODHPUR.

* * *

Date of Decision: 20.9.96

OA 296/96

Balveer Singh, Civilian Messenger in 177, Military Hospital, c/o 56 APO.

... Applicant

Versus

1. Union of India through the Secretary, Ministry of Defence, New Delhi.
2. The Medical Directorate/DMS-3(B), Adjutant General's Branch, Army Headquarters, DHQ, PO New Delhi.
3. Commanding Officer, No.177, Military Hospital, c/o 56 APO.
4. Shri Rajesh Tak s/o Shri Shyam Sunder Tak, r/o Officers Colony Quarter No.88/76/IV/7, Barmer.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. S.C. VAISH, ADMINISTRATIVE MEMBER

For the Applicant ... Mr.S.K.Malik

For Respondents No.1 to 3 ... Mr.Vineet Mathur

For Respondent No.4 ... None

O R D E R

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Balveer Singh, in this application under Section 19 of the Administrative Tribunals Act, 1985, has mainly prayed for a direction to the respondents to call him for selection to the post of Lower Division Clerk in the grade Rs.950-1500.

2. We have heard the learned counsel for the parties and have carefully gone through the records of the case.

3. The learned counsel for respondents No.1 to 3 has drawn our attention to a communication dated 18.9.96 indicating that the applicant has been called for interview and the written test on 20.9.96. There is a receipt annexed to this communication, which shows that the applicant has already received the call notice. In the circumstances, the present application is dismissed as having become infructuous. No order as to costs.

mmml 19-9-96
(S.C.VAISH)
ADMINISTRATIVE MEMBER

Gopal Krishna
(GOPAL KRISHNA)
VICE CHAIRMAN